

Government of Jammu and Kashmir
Department of Culture
Civil Secretariat

Notification,

Jammu, the 12th July, 2021

S.O. 231 In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Heritage Conservation and Preservation Act, 2010 (Act No. XV of 2010) and in partial modification of SRO 274 dated 7th July, 2017, the Government hereby direct that for the words "**Protected Monument**" appearing in the said notification, the words "**Heritage site**" shall be substituted.

By order of the Government of Jammu and Kashmir.

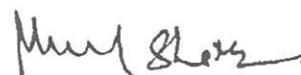
Sd/=
(Sarmad Hafeez) IAS
Secretary to Government,
Department of Culture

Dated:- 12.07 2021

No:- Cul/Arch/05/2017

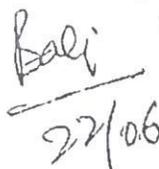
Copy to the:-

1. Financial Commissioner, Revenue, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. Divisional Commissioner, Kashmir.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Deputy Commissioner, Srinagar.
6. Director, Archives, Archeology & Museums, J&K, Srinagar.
7. Director, Information, J&K, Srinagar
8. OSD to Hon'ble Advisor (BK).
9. General Manager, Government Press, Srinagar for publication in Government gazette.
10. Private Secretary to Secretary to the Government, Department of Culture.
11. Stock file/ S.O. file.



(Muni Lal Sharma)

Under Secretary to the Government
Department of Culture


22/06